

THE KERALA APPROPRIATION (No. 2) ACT, 2000

(Act 18 of 2000)

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[Translation in English of the Kerala Appropriation (No 2) Act, 2000 published under the authority of Governor]

THE KERALA APPROPRIATION (NO 2) ACT, 2000

(Act 18 of 2000)

*An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year commencing on the first day of April, 2000.*

*Preamble.*—WHEREAS it is necessary to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Kerala for the services of the Financial Year, commencing on the first day of April, 2000,

BE it enacted in the Fifty-first year of the Republic of India as follows:—

1 *Short title* —This Act may be called the Kerala Appropriation (No. 2) Act, 2000.

2 *Withdrawal of Rs 170,91,30,04,000 from and out of the Consolidated Fund of the State of Kerala for the Financial Year commencing on the first day of April, 2000* —From and out of the Consolidated Fund of the State of Kerala there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to Seventeen thousand ninety one crores thirty lakhs and four thousand rupees [which shall be inclusive of the sum of five thousand six hundred and eighty-eight crores seventy-six lakhs and sixty-eight thousand rupees specified in Section 2 of the Kerala Appropriation (Vote on Account) Act, 2000 (12 of 2000)] towards defraying the several charges which will come in the course of payment during the financial year commencing on the first day of April, 2000, in respect of the services and purposes specified in column (2) of the Schedule.

3. *Appropriation* —The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Kerala by this Act shall be appropriated for the services and purposes specified in the Schedule in relation to the said year

**THE SCHEDULE**  
(See Sections 2 and 3)

(1)	(2)	(3)			
<i>No. of Demand</i>	<i>Services and Purposes</i>	<i>Sums not exceeding</i>			<i>Total Rs.</i>
		<i>Revenue</i>	<i>Voted by the Assembly Rs.</i>	<i>Charged on the Consolidated Fund Rs.</i>	
I	State Legislature	Revenue	13,27,06,000	20,74,000	13,47,80,000
II	Heads of States, Ministers and Headquarters Staff	Revenue	1,01,49,90,000	20,72,16,000	1,22,22,06,000
III	Administration of Justice	Revenue	80,65,12,000	13,66.35,000	94,31,47,000
IV	Elections	Revenue	21,02,53,000	..	21,02,53,000
V	Agricultural Income Tax and Sales Tax	Revenue	57,09,90,000	40,000	57,10,30,000
VI	Land Revenue	Revenue	1,16,11,34,000	1,41,000	1,16,12,75,000
VII	Stamps and Registration	Revenue	36,20,10,000	..	36,20,10,000
VIII	Excise	Revenue	39,75,19,000	1,000	39,75,20,000
IX	Taxes on Vehicles	Revenue	15,25,47,000	1,000	15,25,48,000
	Debt charges	Revenue	..	19,26,41,38,000	19,26,41,38,000
X	Treasury and Accounts	Revenue	57,46,82,000	..	57,46,82,000
XI	District Administration and Miscellaneous	Revenue	1,01,04,19,000	47,76,000	1,01,51,95,000

XII	Police	Revenue	4,45,92,19,000	5,63,000	4,45,97,82,000
		Capital	.	1,000	1,000
XIII	Jails	Revenue	21,13,68,000	..	21,13,68,000
XIV	Stationery and Printing and other Administrative Services	Revenue	85,59,96,000	..	85,59,96,000
		Capital	31,50,000	..	31,50,000
XV	Public Works	Revenue	3,89,42,85,000	1,16,18,000	3,90,59,03,000
		Capital	1,44,42,01,000	52,00,000	1,44,94,01,000
XVI	Pension and Miscellaneous	Revenue	17,37,67,01,000	11,52,97,000	17,49,19,98,000
XVII	Education, Sports, Art and Culture	Revenue	28,22,84,07,000	14,04,000	28,22,98,11,000
		Capital	22,24,00,000	2,00,000	22,26,00,000
XVIII	Medical and Public Health	Revenue	6,14,93,80,000	60,000	6,14,94,40,000
		Capital	24,04,74,000	26,26,000	24,31,00,000
XIX	Family Welfare	Revenue	55,08,00,000	.	55,08,00,000
		Capital	2,10,00,000	..	2,10,00,000
XX	Water Supply and Sanitation	Revenue	2,08,20,02,000	..	2,08,20,02,000
		Capital	80,00,00,000	..	80,00,00,000
XXI	Housing	Revenue	49,74,60,000	..	49,74,60,000
		Capital	12,41,38,000	..	12,41,38,000
XXII	Urban Development	Revenue	1,68,23,56,000	..	1,68,23,56,000
		Capital	31,70,00,000	..	31,70,00,000
XXIII	Information and Publicity	Revenue	10,26,61,000	..	10,26,61,000
XXIV	Labour and Labour Welfare	Revenue	1,23,58,15,000	.	1,23,58,15,000
		Capital	7,30,000	..	7,30,000

(1)	(2)	(3)			
		<i>Sums not exceeding</i>			
<i>No of Demand</i>	<i>Services and Purposes</i>		<i>Voted by the Assembly</i> Rs.	<i>Charged on the Consolidated Fund</i> Rs	<i>Total</i> Rs.
XXV	Social Welfare including Welfare of Scheduled Castes/ Scheduled Tribes and other Backward Classes	Revenue	4,17,73,38,000	..	4,17,73,38,000
		Capital	26,45,67,000	..	26,45,67,000
XXVI	Relief on account of Natural Calamities	Revenue	1,29,26,00,000	.	1,29,26,00,000
XXVII	Co-operation	Revenue	50,65,19,000	10,000	50,65,29,000
		Capital	50,98,03,000		50,98,03,000
XXVIII	Miscellaneous Economic Services	Revenue	34,98,59,000	.	34,98,59,000
		Capital	30,41,06,000		30,41,06,000
XXIX	Agriculture	Revenue	3,89,48,42,000	4,00,000	3,89,52,42,000
		Capital	31,37,75,000	4,50,000*	31,42,25,000
XXX	Food	Revenue	1,73,83,85,000		1,73,83,85,000
		Capital	18,88,64,000	50,000	18,89,14,000
XXXI	Animal Husbandry	Revenue	95,93,16,000	..	95,93,16,000
		Capital	1,12,00,000	..	1,12,00,000

XXXII	Dairy	Revenue	20,08,27,000	..	20,08,27,000
		Capital	20,00,000	.	20,00,000
XXXIII	Fisheries	Revenue	58,19,44,000	..	58,19,44,000
		Capital	40,77,00,000	..	40,77,00,000
XXXIV	Forest	Revenue	1,75,61,40,000	3,00,000	1,75,64,40,000
		Capital	7,35,00,000	..	7,35,00,000
XXXV	Panchayat	Revenue	9,41,48,49,000	..	9,41,48,49,000
		Capital	1,00,00,000	.	1,00,00,000
XXXVI	Community Development	Revenue	1,13,81,50,000	10,000	1,13,81,60,000
		Capital	30,00,000	.	30,00,000
XXXVII	Industries	Revenue	1,11,13,85,000	.	1,11,13,85,000
		Capital	1,96,20,15,000	.	1,96,20,15,000
XXXVIII	Irrigation	Revenue	97,96,72,000	12,50,000	98,09,22,000
		Capital	1,92,06,49,000	1,76,52,000	1,93,83,01,000
XXXIX	Power	Capital	25,00,00,000	..	25,00,00,000
XL	Ports	Revenue	8,68,27,000	..	8,68,27,000
		Capital	7,30,00,000	..	7,30,00,000
XLI	Transport	Revenue	16,17,65,000	..	16,17,65,000
		Capital	47,70,00,000	..	47,70,00,000
XLII	Tourism	Revenue	44,51,72,000	..	44,51,72,000
		Capital	11,51,00,000	..	11,51,00,000

(1)	(2)	(3)			
		<i>Sums not exceeding</i>			
<i>No. of Demand</i>	<i>Services and Purposes</i>		<i>Voted by the Assembly</i> Rs.	<i>Charged on the Consolidated Fund</i> Rs.	<i>Total</i> Rs.
XLIII	Compensation and Assignments	Revenue	58,55,00,000	..	58,55,00,000
	Public Debt Repayment	Capital	..	37,26,38,04,000	37,26,38,04,000
XLV	Miscellaneous Loans and Advances	Capital	71,64,13,000	..	71,64,13,000
Total			1,13,87,70,87,000	57,03,59,17,000	1,70,91,30,04,000